

**PENDENCY / ARREARS IN THE STATE OF  
FOR THE MONTH OF **April, 2022**  
SUBORDINATE COURTS (District : Nadia)**

SL. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	27190	100508	127698	824	3483	4307	1180	2829	4009	26834	101162	127996	-1.31	0.65	-0.66	156	313	469	5063	53359	58422

3(a)	Whether any Statewide/Regional Conference held during the month.	NO
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3(b)	Number of Officers who participated in the said conference.	NA
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3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
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4	What is the progress made on those targets district-wise.	NA
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District Judge, Nadia.*